

CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH

No. 62 of 1996.

Date of Order: 28.8.97.

Sent :>Hon'ble Mr. Justice A.K.Chatterjee, Vice-Chairman  
Hon'ble Mr. M.S.Mukherjee, Administrative Member

SUNIL KR. ~~SARDAR~~ SARDAR

-Vs-

UNION OF INDIA & ORS.

For the applicant(s) : Mr. S.N.Mukherjee, counsel, with Mr. B.K.P.Karan  
counsel.

For the respondents : Mr. C.Samaddar, counsel.

O R D E R

Hearing the 1d.counsel for both the parties and on  
perusal of the application and the annexures, we consider  
that it is a fit case for adjudication. The application is  
accordingly admitted. Reply has already been filed. Mr. Samaddar,  
1d.counsel for the respondents, states that no further reply  
needs to be filed.

*M.S.M.*  
(M.S.Mukherjee)

Member(A)

*A.K.C.*  
(A.K.Chatterjee)  
Vice-Chairman.